

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:330  
ANSWERED ON:10.11.2010  
GRANTS TO NGOS  
Natarajan Shri P.R.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the University Grants Commission (UGC) is granting any financial aid to Indian based NGOs;
- (b) if so, the funds provided under grant-in-aid to NGOs in Eleventh Five Year Plan for various educational promotion activities during the last three years and the current year, NGO- wise and year-wise;
- (c) whether there is any Government mechanism available to monitor the utilization of funds by these NGOs; and
- (d) if so, the details of funds utilized by the NGO`s during the above period?

**Answer**

MINISTER OF HUMAN RESOURCE DEVELOPMENT(SHRI KAPIL SIBAL)

- (a): No, Sir. The UGC Act empowers the Commission to grant financial aid to degree granting institutions eligible to receive such grant under section 12 B of the UGC Act, 1956.
- (b) to (d): Do not arise.